(b) the budget allocated to the Family Planning and its budget-line items in absolute numbers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) and (b) The details of the budget line item and budget allocated are given in the Statement.

Statement

Details of budget-line item and budget allocated to Family Planning 2017-18

Budget line No.	Activity	Budget Allocated (₹ in crore) (2017-18)
A 3, A 9.6, B 12.2.9.1	Family Planning + FP Training + Drop Back Services	1237.5
В1	ASHA	250.4
A 10, B 30	Human Resource (Human Resource + Program Management)	563.8
B 10	IEC and Printing	66.1
B 15	Planning implementation and Monitoring	85.4
B 16	Equipment and Drugs	189.1
B 2, B 4 and B 5	Infrastructure	550.8

Status of health workers

 $1048.\ SHRI\ DEREK\ O'BRIEN:$ Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of Anganwadi workers and helpers in the country at present, the details thereof, State-wise;
- (b) the total number of ASHA workers in the country at present, the details thereof, State-wise;
- (c) whether Government is aware of the recommendations of the 45th Session of Indian Labour Conference regarding basic minimum wage and regular employment of health workers; and

(d) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) As per information received from Ministry of Women and Child Development the State-wise number of Aganwadi workers and helpers as on 31.12.2018 is given in the Statement-I (*See* below).

- (b) As per Management Information System (MIS) of National Health Mission (NHM), the State-wise number of ASHAs as on September, 2018 is given in the Statement-II (See below).
- (c) and (d) The recommendations/Record of Discussion of 45th ILC are available at https://labour.gov.in/sites/default/files/45th_ILC.pdf. 'Public Health and Hospitals' being a State subject, under the National Health Mission (NHM), technical and financial support is provided to States to strengthen their healthcare systems including for ASHAs. As per the Framework for Implementation of NRHM (now NHM), ASHAs are envisaged to be Community Health volunteers and are entitled only to task/activity based incentives.

Statement-I

Number of Anganwadi Workers (AWWs)/Anganwadi Helpers (AWHs) Sanctioned,
In-Position (as on 31.12.2018)

Sl. No. State/UT		No. ofAWWs		No. of AWHs	
		Sanctioned by GOI	In-position	Sanctioned by GOI	In-position
1	2	3	4	5	6
1.	Andhra Pradesh	55607	53723	48768	45296
2.	Telangana	35700	34044	31711	29400
3.	Arunachal Pradesh	6225	6225	6225	6225
4.	Assam	62153	62153	56728	56728
5.	Bihar	115009	95395	107894	87168
6.	Chhattisgarh	52474	49968	46660	43590
7.	Goa	1262	1235	1262	1239
8.	Gujarat	53029	51893	51229	49093
9.	Haryana	25962	25249	25450	24757

Writ	ten Answers to	[12 Febru	ary, 2019]	Unstarred Q	uestions 29°
1	2	3	4	5	6
10.	Himachal Pradesh	18925	18780	18386	18175
11.	Jammu and Kashmir	31938	29599	31938	29599
12.	Jharkhand	38432	37577	35881	34999
13.	Karnataka	65911	64610	62580	59819
14.	Kerala	33318	32986	33189	32986
15.	Madhya Pradesh	97135	95728	84465	82854
16.	Maharashtra	110486	94527	97475	90504
17.	Manipur	11510	10274	9958	9497
18.	Meghalaya	5896	5896	4630	4630
19.	Mizoram	2244	2244	2244	2157
20.	Nagaland	3980	3980	3980	3980
21.	Odisha	74154	71424	63738	61623
22.	Punjab	27314	26824	26074	25093
23.	Rajasthan	62010	59451	55806	53243
24.	Sikkim	1308	1308	1308	1308
25.	Tamil Nadu	54439	49178	49499	43662
26.	Tripura	10145	9911	10145	9911
27.	Uttar Pradesh	190145	173713	167855	149641
28.	Uttarakhand	20067	19940	14947	14931
29.	West Bengal	119481	107711	119481	101206
3 0.	Andaman and Nicobar Islands	720	720	689	689
31.	Chandigarh	450	450	500	450
32.	Delhi	10897	9494	10897	10734
33.	Dadra and Nagar Haveli	302	302	247	233
34.	Daman and Diu	107	102	107	102
35.	Lakshadweep	107	107	96	96
36.	Puducherry	855	855	855	855
	Total	1399697	1307576	1282897	1186473

Statement-II Details of ASHAs selected under NHM (as on September, 2018)

Sl. N	To. States/UTs	ASHAs selected
1.	Bihar	88361
2.	Chhattisgarh	70008
3.	Himachal Pradesh	32374
4.	Jammu and Kashmir	11935
5.	Jharkhand	41209
6.	Madhya Pradesh	75420
7.	Odisha	48288
8.	Rajasthan	63367
9.	Uttar Pradesh	160378
10.	Uttarakhand	12267
11.	Arunachal Pradesh	3880
12.	Assam	32256
13.	Manipur	4090
14.	Meghalaya	6686
15.	Mizoram	1170
16.	Nagaland	1945
17.	Sikkim	676
18.	Tripura	7946
19.	Andhra Pradesh	42209
20.	Goa	0
21.	Gujarat	43577
22.	Haryana	19832
23.	Karnataka	40362
24.	Kerala	29935
25.	Maharashtra	69041

Sl. No. States/UTs		ASHAs selected
26.	Punjab	21376
27.	Tamil Nadu	3905
28.	Telangana	32369
29.	West Bengal	59796
30.	Andaman and Nicobar Islands	422
31.	Chandigarh	30
32.	Dadra and Nagar Haveli	515
33.	Daman and Diu	110
34.	Delhi	5760
35.	Lakshadweep	110
36.	Puducherry	146
	Total	1031751

Source: NHM-MIS report.

Distribution of modern methods of contraception

1049. SHRIMATI VANDANA CHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the types of contraception available which are approved by Government, their percentage of usage, State-wise, in the last three years;
- (b) the method and extent of distribution of modern contraceptives "Chhaya", "Injectable Contraceptive-MPA" and "POP-Progesterone Only Pill", State-wise, since their launch;
 - (c) the reasons why modern contraceptive usage is very low in India;
- (d) whether any study or survey has been undertaken by Government to understand the reasons why modern contraceptive penetration is low in India, and if not, the reasons therefor, and
- (e) the steps taken by Government to increase the usage of modern contraceptives?